

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110

CP (IB) No. 855/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH AUGUST, 2018, 10:30 A.M.

Name of the Company		Technomed Instruments and Equipments Sales Pvt. Ltd. -Vs- Sun Hospital Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Samik Kanti Chakrabarty

} Operational Creditor

Mu

S.No.110 – CP (IB) No.855/KB/2018 – Technomed Instruments and Equipments Sales Pvt. Ltd. Vs. Sun Hospital Pvt. Ltd.

ORDER

Ld. Counsel for the operational creditor appears.

Ld. Counsel appearing for operational creditor submits that the matter was settled out of the Tribunal and sought permission to withdraw the petition. Permission is granted to withdraw.

CP(IB)/855/KB/2018 is disposed of as withdrawn.

Sd

(Jinan K.R.)
Member (Judicial)